

Statement-II

State-wise division of Fruits & Vegetable Units licensed under the Fruit Products Order 1955.

1.	Andhra Pradesh	—	300
2.	Assam	—	25
3.	Bihar	—	58
4.	Gujarat	—	260
5.	Haryana	—	151
6.	Himachal Pradesh	—	90
7.	Jammu & Kashmir	—	83
8.	Karnataka	—	253
9.	Kerala	—	387
10.	Madhya Pradesh	—	104
11.	Maharashtra	—	934
12.	Meghalaya	—	14
13.	Manipur	—	9
14.	Nagaland	—	5
15.	Orissa	—	43
16.	Punjab	—	309
17.	Rajasthan	—	110
18.	Sikkim	—	3

19.	Tamil Nadu	—	452
20.	Tripura	—	4
21.	Uttar Pradesh	—	494
22.	West Bengal	—	298
23.	Andaman & Nicobar	—	3
24.	Arunachal Pradesh	—	3
25.	Chandigarh	—	54
26.	Dadar & Nagar Haveli	—	7
27.	Delhi	—	302
28.	Goa Daman & Diu	—	160
29.	Mizoram	—	3
30.	Pondicherry	—	14
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Total			4932
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[English]

Plant Protection

3096. SHRI AJAY KUMAR S. SARNAIK : Will the PRIME MINISTER be pleased to state:

(a) the name of the Central Schemes being implemented for plant protection in different States; and

(b) the details of the pest control measures undertaken under the scheme in the country during the last three years State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) The Government

is implementing the following central schemes for plant protection:

- (i) Integrated Pest Management Centres;
- (ii) Locust Control and Research;
- (iii) Implementation of Insecticides Act, 1968;
- (iv) Expansion of Plant Quarantine Facilities in India; and
- (v) Training in Plant Protection.

All these schemes are Central Sector schemes. Funds are released to the State Governments only for setting up of biocontrol laboratories under the scheme of Integrated Pest Management centres. Other schemes relating to Plant Quarantine, Training and Locust Control are implemented by the Central Government at the national level.

(b) Statewise physical and financial achievements for plant protection measures in respect of relevant schemes

for the last three years are given in the enclosed statements a mentioned below:

- (i) Amount released to the States for setting up of biocontrol laboratories under the scheme of Integrated Pest Management Centres in shown in Statement-I
- (ii) Area covered under sample roving surveys under the scheme of Integrated Pest Management Centres is shown in Statement-II
- (iii) Field releases of biocontrol agents under the scheme of Integrated Pest Management Centres is given in Statement-III
- (iv) A list of Farmers' Field Schools under the scheme of Integrated Pest Management Centres is given in Statement-IV
- (v) No. of pesticide samples tested under the scheme of Implementation of Insecticides Act have been shown in Statement-V.

Statement-I

Amount Released to the States for setting up of Biocontrol Laboratories Under the Scheme of Integrated Pest Management Centers During 1995-96, 1996-97 and 1997-98

Sr. No.	State/UT	1995-96	1996-97 (Rs. in lakhs)	1997-98
1	2	3	4	5
1.	A&N Island	20.00	20.00	—
2.	Andhra Pradesh	—	17.50	17.50
3.	Assam	—	37.50	—
4.	Arunachal Pradesh	20.00	20.00	—
5.	Bihar	—	—	30.00
6.	Goa	—	—	20.00
7.	Gujarat	—	10.00	—
8.	Haryana	15.00	—	—

1	2	3	4	5
9.	Himachal Pradesh	10.00	—	17.50
10.	Jammu & Kashmir	5.00	—	—
11.	Karnataka	10.00	20.00	—
12.	Kerala	10.00	—	17.50
13.	Lakshadweep	25.00	20.00	—
14.	Maharashtra	—	—	12.50
15.	Madhya Pradesh	10.00	—	—
16.	Manipur	20.00	20.00	—
17.	Meghalaya	20.00	20.00	—
18.	Mizoram	20.00	20.00	—
19.	Nagaland	20.00	20.00	—
20.	Orissa	10.00	—	20.00
21.	Pondicherry	25.00	25.00	—
22.	Punjab	5.00	25.00	—
23.	Rajasthan	5.00	25.00	—
24.	Sikkim	20.00	20.00	—
25.	Tamil Nadu	7.50	—	—
26.	Tripura	—	40.00	—
27.	Uttar Pradesh (Two)	—	—	30
28.	West Bengal	—	10.00	—
Total		287.50	370.00	165.00 #

Statement-II**Area Covered Under Sample Roving Surveys under the Scheme of Integrated Pest Management Centres During 1995-96, 1996-97 and 1997-98**

Sr. No.	State/UT	Sample Roving Surveys		
		1995-96	1996-97 (in lakh ha.)	1997-98
1	2	3	4	5
1.	A&N Island	0.039	0.038	0.251
2.	Andhra Pradesh	0.845	0.705	0.629
3.	Assam	0.260	0.200	0.253
4.	Bihar	0.505	0.465	0.347
5.	Goa	0.072	0.51	0.056
6.	Gujarat	0.520	0.444	0.473
7.	Haryana	0.555	0.505	0.534
8.	Himachal Pradesh	0.083	0.083	0.492
9.	Jammu & Kashmir	0.110	0.097	0.134
10.	Karnataka	0.335	0.275	0.312
11.	Kerala	0.220	0.200	0.025
12.	Maharashtra	0.265	0.210	0.273
13.	Madhya Pradesh	0.552	0.466	0.587
14.	Mizoram	0.058	0.036	0.042
15.	Nagaland	0.052	0.036	0.042
16.	Orissa	0.235	0.236	0.287
17.	Punjab	0.259	0.227	0.322
18.	Rajasthan	0.347	0.264	0.345

1	2	3	4	5
19.	Sikkim	0.054	0.033	0.027
20.	Tamil Nadu	0.220	0.213	0.255
21.	Uttar Pradesh	0.779	0.899	0.851
22.	West Bengal	0.301	0.285	0.309
	Total	6.653	5.770	7.150

Statement-III

Releas of Biocontrol Agents Under the Scheme of Integrated Pest Management Centres During 1995-96, 1996-97 and 1997-98

Sr. No.	State/UT	Biocontrol Agents Releases		
		1995-96	1996-97 (in millions)	1997-98
1	2	3	4	5
1.	A&N Island	—	—	8.40
2.	Andhra Pradesh	156.45	159.75	173.20
3.	Assam	4.15	5.25	47.50
4.	Bihar	28.75	28.85	47.70
5.	Goa	5.80	4.98	8.50
6.	Gujarat	178.60	128.00	60.95
7.	Haryana	149.85	151.80	134.05
8.	Himachal Pradesh	53.44	52.59	94.65
9.	Jammu & Kashmir	50.05	49.25	56.10
10.	Karnataka	173.50	173.95	154.10
11.	Kerala	3.55	4.05	18.80

1	2	3	4	5
12.	Maharashtra	63.90	62.05	150.45
13.	Madhya Pradesh	183.55	185.15	153.50
14.	Mizoram	—	—	8.40
15.	Nagaland	5.44	4.99	14.40
16.	Orissa	157.55	136.55	151.50
17.	Punjab	38.15	40.30	80.75
18.	Rajasthan	117.63	117.95	84.50
19.	Sikkim	4.64	4.59	13.85
20.	Tamil Nadu	4.00	4.65	46.90
21.	Uttar Pradesh	154.54	148.15	231.40
22.	West Bengal	134.65	132.70	72.10
Total		1629.20	1603.50	1803.00

Statement-IV

Farmers' Field Schools (FFSs) Organised Under the Scheme of Integrated Pest Management Centres during 1995-96, 1996-97 and 1997-98

Sr. No.	State/UT	Number of Farmers' Field Schools		
		1995-96	1996-97	1997-98
1	2	3	4	5
1.	A&N Island	4	10	4
2.	Andhra Pradesh	152	100	48
3.	Assam	104	100	22
4.	Arunachal Pradesh	8	—	—

1	2	3	4	5
5.	Bihar	68	100	24
6.	Goa	8	6	4
7.	Gujarat	80	100	20
8.	Haryana	72	84	24
9.	Himachal Pradesh	20	24	24
J.	Jammu & Kashmir	32	24	16
11.	Karnataka	100	128	32
12.	Kerala	20	32	8
13.	Maharashtra	288	260	32
14.	Madhya Pradesh	112	32	44
15.	Manipur	16	—	—
16.	Mizoram	16	14	12
17.	Nagaland	16	16	4
18.	Orissa	32	14	24
19.	Pondicherry	12	—	—
20.	Punjab	108	100	32
21.	Rajasthan	96	100	24
22.	Sikkim	—	—	8
23.	Tamil Nadu	36	100	21
24.	Uttar Pradesh	144	64	64
25.	West Bengal	72	28	13
Total		1616	1436	504 *

Statement-V

Number of Pesticides Samples Tested Under the Scheme of Implementation of Insecticides Act, 1968 during 1995-96, 1996-97 and 1997-98

Sr. No.	State/UT	Samples analysed at Central Insecticide Lab.		
		1995-96	1996-97	1997-98
1	2	3	4	5
1.	Andhra Pradesh	166	191	121
2.	Assam	4	—	—
3.	Bihar	12	25	3
4.	Delhi	26	51	12
5.	Gujarat	22	16	—
6.	Haryana	108	142	149
7.	Himachal Pradesh	2	—	—
8.	Jammu & Kashmir	6	—	79
9.	Karnataka	1	—	5
10.	Kerala	2	—	—
11.	Maharashtra	22	21	36
12.	Madhya Pradesh	180	300	19
13.	Nagaland	1	—	—
14.	Orissa	22	10	1
15.	Pondicherry	2	—	3
16.	Punjab	199	178	277
17.	Rajasthan	32	36	36
18.	Tamil Nadu	1	—	6
19.	Uttar Pradesh	99	87	98
20.	West Bengal	81	21	—
Total		978	1078	845

Number of Pesticide Samples Analysed Under the Scheme of Implementation of Insecticides Act, 1968 at Regional Pesticides Testing Laboratories (RPTLs) during 1995-96, 1996-97 and 1997-98

Sr. No.	State/UT	Samples analysed by RPTLs		
		1995-96	1996-97	1997-98
1	2	3	4	5
1.	Andhra Pradesh	—	19	113
2.	Arunachal Pradesh	—	3	15
3.	Assam	—	2	—
4.	Bihar	28	10	25
5.	Chandigarh	—	—	3
6.	Delhi	75	166	29
7.	Haryana	—	53	108
8.	Himachal Pradesh	25	17	51
9.	Jammu & Kashmir	—	1	25
10.	Madhya Pradesh	—	425	596
11.	Manipur	1	2	16
12.	Meghalaya	7	15	8
13.	Nagaland	—	—	1
14.	Punjab	48	101	82
15.	Rajasthan	1	3	50
16.	Sikkim	—	4	7
17.	Tripura	51	79	82
18.	Uttar Pradesh	14	—	—
19.	West Bengal	65	183	146
Total		613	1083	1362